

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 205**  
**IB-532(ND)/2023**  
**IA-1828/2024**

**IN THE MATTER OF:**  
**Kapil Choudhary**

... **Applicant/Petitioner**

**Under Section: 94(1) of IBC, 2016**

**Order delivered on 09.07.2024**

**CORAM:**  
**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Purti Gupta, Adv. Henna George

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1828/2024: As prayed by Mr. Yogender Pal Singhal, IP **the IA is dismissed as withdrawn.****

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**